



Dr. Aditi Choudhary

D.H.J.S

Director (Academics) /
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
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No. DJA/Trg./Policy Makers/1574/2022/4897

19th November, 2022

To

The Principal District & Sessions Judge,
Headquarters,
Tis Hazari Courts, Delhi.

Sub.: Conference of Policy Makers / Implementers at District Courts level for strengthening the District Courts and Capacity Building

Respected Sir/Madam,

As per the approved Training Calendar 2022, the Delhi Judicial Academy shall be conducting a 'Conference of Policy Makers / Implementers at District Courts level for strengthening the District Courts and Capacity Building' on 17th December, 2022 at the Delhi Judicial Academy. Broad objectives of the Conference are -- *Identification of challenges of governance, management, administration and resources in the district courts and finding solutions.*

The High Court of Delhi has nominated your goodself, fellow Principal District & Sessions Judges, Registrar General, Registrar (Vigilance), Principal Judges (Family Courts), Principal Secretary (Law & Justice) GNCTD, Member Secretary-DLSA & Judge In-charge, Mediation Centres, for this Conference as per the list enclosed as *Annexure 'A'*. The Schedule of the Conference is enclosed as *Annexure 'B'*.

May I humbly request you to attend the said Conference on 17.12.2022 (Saturday).

With regards,

Yours faithfully,

(Dr. Aditi Choudhary)

Encls.: As Above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT DELHI

No. 80707-794 /JOTP/Gaz./2022

Dated, Delhi the 23 NOV 2022

As directed copy of letter bearing no. DJA/Trg./Policy Makers/1574/2022/4897 dated 19.11.2022 received from the Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A' and The Schedule of the conference is enclosed as Annexure 'B'.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.rts, Delhi.

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Nomination List for
Conference of Policy Makers / Implementers at District Courts level for
strengthening the District Courts and Capacity Building for Principal District
Judges, Registrar General, Registrar (Vigilance), Principal Judges (Family Courts),
Principal Secretary (Law & Justice) GNCTD, Member Secretary-DLSA & Judge In-
charge, Mediation Centres
on
17th December, 2022

Sl. No.	Name of Officer	Present Posting	Civil/ Police District	Place of Posting
1	Mr. Girish Kathpalia	Principal District & Sessions Judge, HQs	Central	THC
2	Mr. Narottam Kaushal	Principal District & Sessions Judge	South	Saket
3	Mr. Yashwant Kumar	Principal District & Sessions Judge	North-West	Rohini
4	Mr. Dharmesh Sharma	Principal District & Sessions Judge	New Delhi	PHC
5	Mr. Ramesh Kumar-I	Principal District & Sessions Judge	North-East	KKD
6	Mr. Sanjay Garg - I	Principal District & Sessions Judge	South-East	Saket
7	Mr. Vimal Kr. Yadav	Principal District & Sessions Judge	North	Rohini
8	Mr. Sanjay Kumar	Principal District & Sessions Judge	West	THC
9	Mr. Manoj Jain	Principal District & Sessions Judge	South-West	Dwarka
10	Mr. Vinay Kumar Gupta	Principal District & Sessions-cum-Special Judge (PC Act) (CBI)		Rouse Avenue
11	Ms. Shalinder Kaur	Principal District & Sessions Judge	Shahdara	KKD
12	The Principal District & Sessions Judge		East	KKD
13	Mr. Praveen Kumar	Principal Judge, Family Courts	South-West	Dwarka
14	Mr. Ravinder Dudeja	Registrar General		DHC
15	Mr. Vinod Kumar	Principal Judge, Family Courts	South	Saket
16	Ms. Shail Jain	Principal Judge, Family Courts	Central	THC
17	Ms. Madhu Jain	Principal Judge, Family Courts	South-East	Saket
18	Ms. Renu Bhatnagar	Principal Judge, Family Courts	West	THC
19	Ms. Seema Maini	Principal Judge, Family Courts	North-West	Rohini
20	Ms. Sarita Birbal	Principal Judge, Family Courts	Shahdara	KKD
21	Mr. Sanjeev Jain	Principal Judge, Family Courts	East	KKD
22	Mr. Sunil Kr. Aggarwal	Principal Judge, Family Courts	North-East	KKD
23	Mr. Harish Dudani	Principal Judge, Family Courts	New Delhi	PHC
24	Ms. Nivedita Anil Sharma	Principal Judge, Family Courts	North	Rohini
25	Mr. Kanwal Jeet Arora	Registrar (Vigilance)		DHC
26	Mr. Sanjay Kr. Aggarwal	Principal Secretary (Law, Justice & LA)		GNCTD
27	Mr. Bharat Parashar	Member Secretary, DLSA		PHC
28	Mr. Sanjay Garg-II	Judge In-charge, Mediation Centre	Central	THC
29	Mr. Anil Kr. Sisodia	Judge In-charge, Mediation Centre	North-West	Rohini
30	Mr. Manish Gupta	Judge In-charge, Mediation Centre	South-West	Dwarka
31	Mr. Lalit Kumar	Judge In-charge, Mediation Centre	South	Saket
32	Ms. Manjusha Wadhwa	Judge In-charge, Mediation Centre	East	KKD
33	Mr. Sandeep Garg	Judge In-charge, Mediation Centre	New Delhi	PHC

Annexure 'B'

MODULE

Programme Name: Conference of Policy Makers/Implementers at District Courts Level for Strengthening the District Courts & Capacity Building
 Duration: One (1) Day
 Participants: Principal District & Sessions Judges, Registrar General, Registrar (Vigilance), Principal Judges (Family Courts), Principal Secretary (Law & Justice) GNCTD, Member Secretary DSLSA & Judge In-charge, Mediation Centres
 Methodology: Opening comments by the participants followed by discussion
 Moderator: Dr. Aditi Choudhary, Director (Academics), Delhi Judicial Academy

Date & Day	10.15 am – 11.30 am	11.30 12.00 pm	12.00 pm – 01.15 pm	1.15 2.00 pm	02.00 pm – 03.15 pm	3.15 3.45 pm	03.45 pm – 05.00 pm
17.12.2022 (Saturday)	<p><u>Session-I</u></p> <p>Administrative Issues & Challenges - I</p> <ul style="list-style-type: none"> Administrative Committees OICs & Controlling Officers Purchases & Reimbursements Administrative & Expenditure Approval Duty Roster <p><i>(Identification of Issues & Evolving Best Practices)</i></p>	B R E A K	<p><u>Session-II</u></p> <p>Administrative Issues & Challenges – II</p> <ul style="list-style-type: none"> Vigilance Departmental Inquiries Recruitments, Promotions, Postings & Transfers Assessment of Performance Staff Training Other Misc. Issues <p><i>(Identification of Issues & Evolving Best Practices)</i></p>	B R E A K	<p><u>Session-III</u></p> <p>Building Synergy – Issues & Challenges</p> <ul style="list-style-type: none"> Inter se the Principal District & Sessions Judges The Principal District & Sessions Judges & other Judicial Officers <ul style="list-style-type: none"> Writing ACRs of DJS Officers Disciplinary Issues Disposal of Cases & Unit System Allocation & Transfer of Cases Synergy with the High Court, State Government & the Bar <p><i>(Identification of Issues & Evolving Best Practices)</i></p>	B R E A K	<p><u>Session-IV</u></p> <p>Improving Public Interface</p> <ul style="list-style-type: none"> Accessible & Responsive Court System Improving Public Grievance Redressal Mechanism Citizen's Charter <p><i>(Identification of Issues & Evolving Best Practices)</i></p>